

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/4670/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 10th December, 2020.

Sub:- **Casual leave and restricted holiday.**

Ref:- Your letter No. DJ(S) 4032 Dated the 08.12.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 10.12.2020 and casual leave on 11.12.2020 along with headquarter leave permission from the evening of 09.12.2020 till the morning of 14.12.2020. Further, the Addl. District & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/4671/A, dated 10.12.2020
Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdas